

this announcement. This is contrary to the spirit of the U.K. resolution on keeping the Indian Ocean as a zone of peace.

The latest move cannot, in our view, assist the process of bringing stability is a region which has seen serious upheavals and is still seething with tensions and uncertainty. Stability in the region will, first and foremost, depend on the countries themselves and the resolution of bilateral problems and regional cooperation between them. The world community as well as the economics of many of the countries which depend on the oil supplies from this region, would like the flow of oil to continue and not threatened, the production not impeded, and peaceful trade to go on across the Indian Ocean.

The Arab league met only a few days ago and agreed upon measures to be taken to bring about cessation of hostilities and an understanding between the People's Democratic Republic of Yemen and the Yemen Arab Republic, following the conflict which has taken place recently between the two countries. In keeping with the spirit of the Arab league recommendations and our own policy, we would urge and end to the hostilities on the basis of non-interference and respect for established frontiers between countries.

Efforts at stability and mutual respect and harmonious relations are shared by all nations of the region and serve the interests of countries outside the region. The increased military and naval presence in the area and fears of involvement of great powers can have adverse political and economic consequences which would not ease but only add to the tensions in this vital region.

SHRI VAYALAR RAVI (Chirayinkil): Sir, I rise on a point of order. It is a very serious matter. You, in your wisdom, allowed the hon. Minister of External Affairs to make a statement. We wanted to ask questions. We know that the Government

is anxious. Many hon Members have given notices of Calling Attention because this gives them an opportunity to say something and ask questions on the subject, and it also gives an opportunity to the hon Minister to explain the Government's stand.

(Interruptions).

SHRI K. P. UNNIKRISHNAN (Badagara): It is a serious matter, Sir. It should be debated.

SHRI VAYALAR RAVI: It would have been better if you had allowed a Calling Attention.

SHRI K. P. UNNIKRISHNAN: You keep on allowing them to make statements. You please look into your file. You will see that we have given many Calling Attention Notices. You are just not bothered.

SHRI SAUGATA ROY (Barrackpore): People have risen in revolt against the rules in North Yemen. Saying that there is big-power rivalry is not enough. We have in the past made the mistake of supporting the Shah. Now we should not equate North Yemen and South Yemen. It should at least have been put in the List of Business.

MR. SPEAKER: Mr. Saugata Roy, I am not allowing any debate now. Please resume your seat. Calling Attention would be there. The fact that he is making a statement does not preclude the Calling Attention. There is no point of order.

Now, Shri Satish Agarwal.

12.15 hrs.

PONDICHERRY BUDGET, 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL) Sir, The House is aware that the functions and powers of the Legislative Assembly of the Union territory of Pondicherry are

[Shri Satish Agrawal]

at present exercisable by Parliament. Accordingly, with your permission. Sir, I lay before the House a Statement of the estimated receipts and expenditure of the territory in relation to the financial year commencing on 1st April, 1979.

#### REVISED ESTIMATES, 1978-79

2. Receipts, including grants-in-aid from the Centre, in the revenue account of the Consolidated Fund of Pondicherry during 1978-79 are now expected to be Rs. 2.66 crores more than had been estimated in the Budget for the year. The improvement is attributed, mainly, to the additional revenues raised by the Union territory by upward revision of electricity tariff as well as rates of sales tax and excise duty on potable liquor. A part, estimated at Rs. 1.61 crores of the increased revenue receipts will be utilised towards meeting unanticipated additional expenditure resulting, primarily, from payment of a further instalment of dearness allowance sanctioned with effect from 1st January, 1978, introduction of selection grade scales of pay for certain categories of teachers, calamities caused by cyclone and flood, purchase of larger quantity of electricity from Tamil Nadu and implementation of the Accelerated Rural Water Supply programme. Thus, in the current financial year the revenue account of the Consolidated Fund of Pondicherry is expected to have a surplus of Rs. 1.05 crore which will be just enough to clear the actual deficit at the end of the previous year. The Revised Estimates 1978-79 for capital outlay and loans by the Union territory have been placed at Rs. 6.77 crores, against the original estimate of Rs. 5.37 crores. This requirement will be met, mainly by drawing loan from the Government of India and, to a small extent, by effecting recoveries against loans advanced by the Union Territory.

#### BUDGET ESTIMATES, 1979-80

3. Revenue receipts in 1979-80 are estimated at Rs. 26.90 crores, including Rs. 10.28 crores as grants-in-aid from the Central Government. These

receipts will fully take care of expenditure on revenue account, also estimated at Rs. 26.90 crores. On capital account, disbursements in 1979-80 are estimated at Rs. 7.17 crores, including Rs. 154 crores for loans to be advanced by the Union territory and Rs. 1.48 crores towards repayment of loans obtained from the Central Government. This requirement will be met to the extent of Rs. 1.09 crore, by recoveries of loans to be effected by the Union territory and the balance by obtaining equivalent loans from the Central Government.

#### PLAN OUTLAY

4. The estimates that I have laid before the House provide for an outlay of Rs. 10.5 crores on the Plan of the Union territory in the current financial year, against Rs. 9.98 crores envisaged earlier. Plan outlay of the Union territory in 1979-80 will be Rs. 11.57 crores i.e. even more than in the current year. In addition, the estimates for 1979-80 include an outlay of Rs. 48 lakhs for Central and Centrally-sponsored schemes in the Union territory.

#### VOTE-ON-ACCOUNT

5. While I have, as required, laid before the House the estimates of receipts and expenditure of the Union territory of Pondicherry for the whole year 1979-80, and the connected Demands for Grants are also being circulated to the Hon'ble Members along with the other Budget papers, I propose to move the House, in due course, to authorise, for the present, supplies sufficient to meet the estimated expenditure of the Union territory in the first six months commencing on 1st April, 1979.

#### SUPPLEMENTARY DEMANDS FOR GRANTS (PONDICHEERY), 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): I beg to present a Statement showing Supplementary Demands for Grants in respect of the Union territory of Pondicherry for the year 1978-79.